

**HIGH COURT OF TRIPURA
AGARTALA**

Dated, Agartala, the 7th September, 2019

NOTIFICATION

No.F.4(24)-HC/2019/15117/ Shri Saikat Kar, Personal Assistant, High Court of Tripura is hereby promoted to the post of **Private Secretary-II** (Group-B Gazetted), High Court of Tripura, Agartala temporarily in pay Level-13 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

No.F.4(24)-HC/2019/15118/ Shri Dipesh Deb, Personal Assistant, High Court of Tripura is hereby promoted to the post of **Private Secretary-II** (Group-B Gazetted), High Court of Tripura, Agartala temporarily in pay Level-13 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

No.F.4(24)-HC/2019/15119/ Shri Munna Saha, Personal Assistant, High Court of Tripura is hereby promoted to the post of **Private Secretary-II** (Group-B Gazetted), High Court of Tripura, Agartala temporarily in pay Level-13 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

No.F.4(24)-HC/2019/15120/ Smt. Amrita Deb, Personal Assistant, High Court of Tripura is hereby promoted to the post of **Private Secretary-II** (Group-B Gazetted), High Court of Tripura, Agartala temporarily in pay Level-13 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of her joining in the existing vacancy.

No.F.4(24)-HC/2019/15121/ Shri Sabyasachi Ghosh, Personal Assistant, High Court of Tripura is hereby promoted to the post of **Private Secretary-II** (Group-B Gazetted), High Court of Tripura, Agartala temporarily in pay Level-13 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

No.F.4(24)-HC/2019/15122/ Shri Anjan Ghosh, Personal Assistant, High Court of Tripura is hereby promoted to the post of **Private Secretary-II** (Group-B Gazetted), High Court of Tripura, Agartala temporarily in pay Level-13 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

No.F.4(24)-HC/2019/15123/ Shri Sabyasachi Bhattacharjee, Personal Assistant, High Court of Tripura is hereby promoted to the post of **Private Secretary-II** (Group-B Gazetted), High Court of Tripura, Agartala temporarily in pay Level-13 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

After joining in the posts of Private Secretary-II on promotion, they will be performing their present duties until further order(s).

They will remain on officiating basis for a period of 2(two) years in terms of Rule 12 of the High Court of Tripura Services (Appointment, Conditions of Service and Conduct) Rules, 2014.

By order,

Sd/-

(S.G. CHATTOPADHYAY)
REGISTRAR GENERAL

Memo No.F.4(24)-HC/2019/15124-149

Dated, Agartala, the 7th September, 2019

Copy to :-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Accountant General, Tripura, Agartala.
5. The LR & Secretary, Law, Government of Tripura, Agartala.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
9. The Joint Registrar, High Court of Tripura, Agartala.
10. All Deputy Registrars, High Court of Tripura, Agartala.
11. The Chief Librarian, High Court of Tripura, Agartala.
12. All Assistant Registrars, High Court of Tripura, Agartala.
13. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura, Agartala.
14. The Treasury Officer, Treasury No.-II, Agartala, West Tripura.
15. All Superintendents/Sr. Grade Translator/Court Officer, High Court of Tripura, Agartala.
16. The Publisher, Tripura Gazette, Tripura Govt. Press, Agartala for publication of the Notification in the next issue of Tripura Gazette.
17. Cash Section, High Court of Tripura, Agartala.
18. Shri Saikar Kar, Personal Assistant, High Court of Tripura, Agartala.
19. Shri Dipesh Deb, Personal Assistant, High Court of Tripura, Agartala.
20. Shri Munna Saha, Personal Assistant, High Court of Tripura, Agartala.
21. Smt. Amrita Deb, Personal Assistant, High Court of Tripura, Agartala.
22. Shri Sabyasachi Ghosh, Personal Assistant, High Court of Tripura, Agartala.
23. Shri Anjan Ghosh, Personal Assistant, High Court of Tripura, Agartala.
24. Shri Sabyasachi Bhattacharjee, Personal Assistant, High Court of Tripura, Agartala.
25. Personal files of the concerned employee.
26. ORDER FILE.



REGISTRAR GENERAL